

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.126**  
TO BE ANSWERED ON THE 2<sup>ND</sup> FEBRUARY, 2021

**SUBSIDY FOR RESIDUE MANAGEMENT MACHINERY**

126. SHRIMATI PRENEET KAUR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to increase the subsidy provided to farmers for procurement of insitu-crop residue management machinery;
- (b) if so, the details thereof;
- (c) whether the Government proposes to allocate extra funds of Rs 100/- per quintal, to the scheme brought by the Government of Punjab, to compensate small and marginal farmers; and
- (d) if so, the time period within which such funds will be disbursed and the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री ( SHRI NARENDRA SINGH TOMAR)

(a) & (b): There is no such proposal as of now to increase the level of subsidy. However, as per existing norms, subsidy @ 50% of the cost of machinery is already being provided to the farmers for purchase of machines on individual ownership basis and subsidy @80% of the project cost is provided to the Co-operative Societies of farmers, Farmers Producer Organizations (FPOs), Registered Farmers Societies and Panchayats for establishment of Custom Hiring Centres, under the Central Sector Scheme on 'Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi'.

(c): As of now, no such proposal is there.

(d): Question does not arise.

\*\*\*\*\*